

528. [Transferred to the 27th July, 1984]

Cost escalation of NALCO Project

529. SHRI J. P. GOYAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) the original estimated cost for the construction of the National Aluminium Company (NALCO) Project;

(b) whether the cost of NALCO Project has escalated; if so, to what extent;

(c) whether this escalation is due to initial delay in according official sanction;

(d) whether the project cost is estimated to go up further since the Planning Commission had drastically cut down the annual plan allocation for NALCO for 1984-85;

(e) whether this cut is likely to limit the Company's order for fresh capital equipments; and

(f) what active steps Government propose to take to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE):

(a) and (b) The original sanctioned cost of the NALCO Project was Rs. 1242 crores at first quarter, 1980 price level, and it was then estimated that the cost would be about Rs. 1712 crores taking into account 5 per cent per annum compounded cost escalation during the period of construction. The revised cost of the project is, however, under preparation.

(c) No, Sir.

(d) No, Sir.

(e) No, Sir.

(f) Government has sanctioned additional external borrowing of US dollar 300 millions.

530. [Transferred to the 27th July, 1984].

Revamping of Police Net Work

531. SHRI T. THANGABALU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to revamp the Central and State Police intelligence net work;

(b) if so, what are the details thereof; and

(c) what are the reasons for which action in this direction is proposed to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) to (c) A High Level Committee has been set up to review and suggest measures to strengthen the administrative machinery in Punjab. This Committee will *inter alia* recommend measures for improving the intelligence set-up in the State and suggest organisational mechanisms to strengthen the coordination between the State and Central intelligence agencies.

Pension to Widows of Freedom Fighters from Tamil Nadu

532. SHRI T. THANGABALU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of widows of freedom fighters from Tamil Nadu who had applied for pension under the the Swatantrata Sainik Samman Pension Scheme during the last three years;

(b) the number of cases which were sanctioned and rejected;

(c) whether a number of such widows who are receiving pension from the Tamil Nadu Government have been refused pension by the Central Government; and

(d) if so, the reasons therefor?